

## APPENDIX-5A

### FORMAT OF CHARTERED ENGINEER CERTIFICATE FOR NEXUS UNDER EPCG SCHEME

(To be furnished on the letter head of the Chartered Engineer)

A. I have examined the applicant firm's/company's import requirement for the Capital Good(s) with respect to their nexus with the pre-production/production/post-production activity undertaken or services to be rendered by the firm/company and with reference to their endorsement in MSME/Industrial Licence/IEM/LOI as mentioned in 'Aayaat Niryaat Form' and I hereby certify that the Capital Good(s) proposed to be imported under EPCG Scheme by M/s. \_\_\_\_\_ having IEC number \_\_\_\_\_ and PAN number \_\_\_\_\_ is/are required for use at the pre-production/production/post-production stage for manufacture of the export product(s)/rendering service(s) as per the details given below:-

1. Name, Model Number and Technical Description of the Capital Good(s) to be imported
2. Quantity required with justification thereof
3. Export products/Services rendered to which Capital Good(s) is/are related
4. Step-wise Process/Flow Chart indicating the stages where the capital goods are to be used

B. I have examined the applicant firm's/company's declaration on the wastages anticipated at the time of installation of capital goods and certify that the wastage claimed by the applicant i.e. (item-wise percentage where wastage is being claimed) is reasonable.(please strike off, if not applicable).

C. I have necessary competence in the relevant domain/field to issue this certificate.

Place

Signature & Seal of Chartered Engineer

Date

Registration Number

Address

Telephone/Mobile

E-mail

Name & Address of the Institution  
with which registered

Note:-

1. Additional sheets, wherever required, may be attached.
2. Each page of the Certificate has to be signed by the Chartered Engineer.